

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU, HELD ON 17.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
299/14	8/17	Hearing	433(e)/ 433(f)	Gerdau Steel India Ltd. Vs Porus Equipment Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. *Hari Prasad, m.s.*

Petitioner

Munipal M.s.

2. *NARASIMHAIAH S*

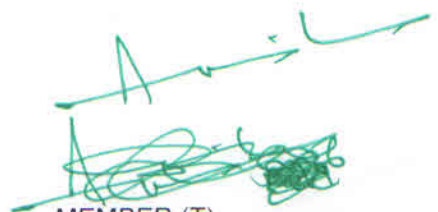
Petitioner

N. S.

Counsel for petitioner is present. He is directed to comply the relevant rules and provisions of I&B Code applicable to the facts of this case. Meanwhile notice to the respondent.

List it on 13.06.2017.


MEMBER (J)


MEMBER (T)